

An amount of ₹ 130 Lakhs was released to Wildlife Institute of India for Endangered Species Recovery programme (ESRP)- Sangai under Adhoc Compensatory Afforestation Management and Planning Authority (CAMPA) for the year 2016-17.

(c) The projects have shown positive indications by increase in population of Sangai, improved awareness among people and change in their approach towards conservation in both Keibul and Shirui area. Since Nongin (Mrs. Hume Pheasant) is naturally found in Shirui area, the habitat improvement in the Shirui National Park has positive impact on its population.

(d) No reports of poaching of Sangai have been received in the last three years and current year so far.

Bio piracy by Monsanto

1803. SHRI TIRUCHI SIVA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that there is an ongoing case related to biopiracy by Monsanto in a High Court, under the National Biodiversity Act's clauses;

(b) if so, the details thereof; and

(c) if so, implications the proposed acquisition of Monsanto by 'Bayer' will have, in terms of its liabilities being passed on to 'Bayer'?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) There is no ongoing case related to biopiracy by Monsanto in any High Court, under the clauses of Biological Diversity Act at present.

(c) Does not arise.

Ground water contamination in Delhi

1804. DR. T. SUBBARAMI REDDY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether researchers of Jamia Milia Islamia gave a report stating that improperly-handled electronic waste is contaminating a section of Delhi's ground water and soil;

(b) if so, the details thereof;

(c) whether heavy metal contamination in ground water samples has been detected in some areas of Delhi; and